

(c) A number of measures have been taken by Government to promote small scale industries in the country which include provision of institutional support and a package of incentives and concession like concessional finance, excise benefits, marketing support through reservation of items for exclusive production and reservation of items for exclusive/partial purchase from small scale units, machinery on hire purchase, technical consultancy services, testing facilities, common facility services, provision of industrial accommodation and other infrastructural facilities.

#### Talcher Super Thermal Power Station

2088. SHRI JAGADISH JANI: Will the Minister of ENERGY be pleased to state:

(a) whether the National Thermal Power Corporation has been assigned the task to execute a Super Thermal Power Project at Talcher in Orissa;

(b) if so, what is the revised estimate cost of the project;

(c) whether the project is expected to be taken up by NTPC in 1988-89 financial year; and

(d) if so, what steps have been taken by Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) Yes, Sir.

(b) The latest estimated cost of the project is Rs. 1480.85 crores, including Rs. 76.81 crores for the associated transmission system.

(c) Yes, Sir.

(d) The project has been approved for implementation and the National Thermal Power Corporation have initiated preparatory action from the acquisition of land and the development of basic infrastructural facilities.

#### Foreign visits by DESU officers

2089. SHRI HARVENDRA SINGH HANSPAL: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that some senior officers of DESU visited foreign countries without obtaining sanction from the concerned authorities;

(b) if so, what are the details of such officers of DESU who went abroad and violated the norms during the last three years; and

(c) what further action is contemplated by Government against such erring officials?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) No, Sir.

(b) and (c) Do not arise in view of answer to part (a) above.

#### Clearance of Bodhghat Hydro Electric Project

2090. SHRIMATI RATAN KUMARI: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that non-clearance of the multicore World Bank aided Bodhghat hydro electric project in Madhya Pradesh has caused a loss of over Rs. 30 crores to the Madhya Pradesh State Government;

(b) if so, what are the reasons for not clearing this project so far; and

(c) by when it is likely to be cleared by Government?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) to (c) Indira Sarovar (Bodhghat) Hydroelectric Project has not yet been cleared from environmental and forest angles. The expenditure incurred